

**Reorientation of CSIR Programmes**

7780. SHRIMATI BASAVA RAJESHWARI:  
SHRI G.S. BASAVARAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether the Council of Scientific and Industrial Research has prepared and circulated any action plan with emphasis on Science and Technology inputs towards programmes for poverty alleviation and improvement in the quality of life for rural masses; and

(b) if so, the main features of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir. As a part of the over all the plan of programmes of Ministry of Science and Technology on S&T inputs for poverty alleviation and the improvement in quality of life for rural masses, CSIR has prepared and circulated an action plan for 1990-91.

(b) The programmes lay emphasis on demonstration and training of appropriate technologies ready for large scale application. These programmes are in the areas of food/agro processing including post-harvest technologies, building materials and housing, large-scale cultivation of medicinal and aromatic plants, water management/irrigation management (water conservation) and training of trainers. These extension activities have been planned to be carried out with the involvement of various Government departments, voluntary organisations and other agencies.

**Protected Mosques**

7781. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) the rules and policy of Government in regard to throwing open the protected mosques in the country open for worship by public;

(b) whether a number of mosques in Delhi have been thrown open for public in tune with the related rules in this regard; and

(c) if so, the total number of such mosques opened throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Ancient Monuments and Archaeological items and Remains Act, 1958 and rules framed thereunder govern the usage of the centrally protected monuments. No protected monument, particularly a place of worship, can be used for any purpose inconsistent with its character.

(b) Yes, Sir. The use of centrally protected mosques in Delhi which are not in worship has been allowed for prayers in the month of Ramzan this year.

(c) The total number of mosques in the country where prayers have been allowed as one time relaxation during the month of Ramzan this year is 115.

**Effluent from Distilleries**

7782. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of standards fixed for effluent treatment distillery industry and the time-frame for their implementation; and

(b) whether these standards will be brought to the notice of all the State Governments for their guidance and appropriate action?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTHAY): (a) and (b). The details of standards fixed for effluent treatment in respect of distillery industry as given in

Gazette Notification Number S.O. 64 (E) dated 18th January, 1988 and Number S.O. 12 (E) dated 8th January, 1990 are as follows:—

| <i>Parameters</i>                                         | <i>Concentration in the effluents<br/>not to exceed miligramme per litre<br/>(except for pH and colour and odour)</i> |
|-----------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|
| 1                                                         | 2                                                                                                                     |
| PH                                                        | 5.5—9.0                                                                                                               |
| Colour and odour                                          | All efforts should be made to remove colour and unpleasant odour as far as possible.                                  |
| Suspended solids BOD (5 days at 20 C)                     | 100                                                                                                                   |
| Disposal into land surface waters                         | 30                                                                                                                    |
| Disposal on land                                          | 100                                                                                                                   |
| Disposal on land using it as a secondary treatment system | 500                                                                                                                   |

The industries have been advised to implement the primary treatment facilities by July 15, 1990. The standards have been brought to the notice of the State Governments.

[*Translation*]

**Bogus SC/ST Certificates for Employment in All India Services**

7783. SHRI RAMJILAL SUMAN:  
SHRI NAND KUMAR SAI:

Will the PRIME MINISTER be pleased

to state:

(a) the State-wise total number of cases detected so far in which persons got employment in IAS/IPS and other All India Services on the basis of bogus SC/ST certificates; and

(b) the action taken against those persons?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Information is given in the statement below.